

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3550
ANSWERED ON:16.12.2005
EXCISE EXEMPTION FOR SETTING UP OF INDUSTRIES
Chaudhary Dr. Tushar Amarsinh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Gujarat has represented to extend the time limit of Excise Exemption Scheme for setting up Industries in Kutch District till December 2007;
- (b) the action taken thereon; and
- (c) steps taken by the Union Government to help the backward, remote drought prone area of Kutch?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMICKAM)

(a) Yes, Sir.

(b)&(c): Taking all material facts into consideration, the Central Government have decided not to extend the time limit, for setting up of new units for being eligible for exemption, beyond 31.12.2005